CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
BALASHRI COMMERCIAL LIMITED

(**Regd. Office**: 36, Ganesh Chandra Avenue, 4B, Perfect Business Centre, Kolkata – 700 013)

This Announcement ("**Corrigendum to the Public Announcement**") is in continuation of, and should be read in conjunction with, the Public Announcement dated October 27, 2009 (the "**Public Announcement**") issued by VC Corporate Advisors Private Limited as the Manager to the Offer on behalf of Jewel Shelters Private Limited **("JSPL" or "Acquirer")** pursuant to and in compliance with Regulation 10 & 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("**Regulations**") to the shareholders of Balashri Commercial Limited (the "**Target Company**"). The shareholders of the Target Company are requested to note the following with respect to the Public Announcement :

1. The Original and Revised Schedule of major activities pertaining to the Offer is as under:

Activities	Original Date & Day	Revised Date & Day
Date of Public Announcement	27.10.2009 (Tuesday)	27.10.2009 (Tuesday)
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	06.11.2009 (Friday)	06.11.2009 (Friday)
Last Date for a Competitive Bid, if any	17.11.2009 (Tuesday)	17.11.2009 (Tuesday)
Date by which the Letter Of Offer will be Dispatched to the shareholders	08.12.2009 (Tuesday)	10.03.2010 (Wednesday)
Date of Opening of the Offer	16.12.2009 (Wednesday)	17.03.2010 (Wednesday)
Last date for revising the Offer Price/ Number of Shares	23.12.2009 (Wednesday)	24.03.2010 (Wednesday)
Last date for Withdrawal of Acceptance by shareholders who have accepted the Offer	30.12.2009 (Wednesday)	30.03.2010 (Tuesday)
Date of Closing of the Offer	04.01.2010 (Monday)	05.04.2010 (Monday)
Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificate for the rejected shares will be dispatched.	19.01.2009 (Tuesday)	20.04.2010 (Tuesday)

2. The fair value of the shares of the Target Company as mentioned in Para 1.6 of the Public Announcement should be read as Rs. 25.97 which inadvertently appeared as Rs. 25.95.

This Corrigendum to the Public Announcement would also be available on SEBI's website at **http://www.sebi.gov.in** Terms used but not defined in this Corrigendum to the Public Announcement shall have the same meaning as assigned in the Public Announcement. The Acquirer represented by its Board of Directors accepts full responsibility for the information contained in this Corrigendum to the Public Announcement and also for fulfilling its obligations as laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirer:

Manager to the Offer:
VC CORPORATE ADVISORS PRIVATE LIMITED

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Place: Kolkata

Date: 05.03.2010